## GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:5170
ANSWERED ON:10.12.2010
HOUSING FOR MIGRANT WORKERS IN ASSAM
Aimal Shri Badruddin

## Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether there is a strong demand for housing for the 'migrant workers' in urban areas of Assam due to the heavy flow of landless people who lost their land due to erosion of river Brahmaputra;
- (b) if so, whether the Government has taken up any scheme or earmarked any fund for river erosion affected migrant workers and poor daily wage labourers in Assam and other States of the country;
- (c) if so, the details thereof, State-wise;
- (d) whether the Union Government has received any such scheme/proposal from the Government of Assam for financial and other assistance;
- (e) if so, the details thereof; and
- (f) the action taken by the Union Government thereon?

## **Answer**

## THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION(KUMARI SELJA)

- (a): Ministry of Housing and Urban Poverty Alleviation has not undertaken any assessment as to requirement of Housing for the migrant workers in urban areas of Assam due to heavy flow of landless people who lost their land due to erosion of river Brahmaputra.
- (b) & (c): 'Land' and 'colonisation' being state subjects, it is for the State Governments to formulate suitable schemes to address the shortages in housing including the migrant workers and other class of beneficiaries. However, the Central Government has initiated several schemes in recent years to address the housing shortage in urban areas of the country.
- # The Jawaharlal Nehru National Urban Renewal Mission (JNNURM), launched by the Government in the year 2005 caters to provision of housing and basic services to urban poor in slums in 65 specified cities under the Sub Mission Basic Services to the Urban Poor (BSUP) and in other cities and towns under the Integrated Housing and Slum Development Programme (IHSDP). State wise details of projects approved under BSUP and IHSDP in the State of Assam are annexed as Annexure I.
- # The Interest Subsidy Scheme for Housing the Urban Poor (ISHUP) provides for interest subsidy on housing loans to the Economically Weaker Sections (EWS) and Low Income Group (LIG) as part of credit-enablement measures and encourages those households to avail of loan facilities through Commercial Banks/Housing Finance Companies for the purposes of construction/acquisition of houses and avail 5% subsidy in interest payment for loans upto Rs. 1 lakh. No proposal has been received from the State of Assam in respect of the scheme . State wise details of claims received and sanctioned are placed at Annexure II.
- # The scheme of Affordable Housing in Partnership seeks assembly of land for construction of affordable housing and provides Central Government assistance towards provision of internal and external infrastructure connectivity. No proposal has been received from the state of Assam in respect of this scheme. A state wise detail of projects approved is placed at Annexure III.
- (d): No, Madam.
- (e) & (f): Does not arise.